

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).28174/2008

SEC.KERALA STATE ELECT.BOARD & ANR.

Petitioner(s)

VERSUS

K.SUDHAKARA PANICKER

Respondent(s)

Date: 23/04/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.T. George, Adv.

For Respondent(s)

Mr. K.N. Madhusoodhanan, Adv.

Mr. C.N. Sreekumar, Adv.

UPON hearing counsel the Court made the following
ORDER

Served respondent may file counter affidavit before 14-7-2009.

List the matter on 14-7-2009.

va

(S.G.SHAH)
Registrar